

**ORDER SHEET**

O.A/MA/RA/CP NO. 146 OF 2005

Applicant/s D. Sharma Respds. U.O.I. 2 ors.

Advocate for Applicant/s Shri V. Rautam Advocate for Respondent/s Shri S.C. Mishra  
Shri R. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>21</u>
<p>OB 5/P on 21/10/18 CWS</p>	<p>14-10-2008</p> <p><u>Hon. Mr. Ashok S. Karamadi, J.M.</u>  <u>Hon. Mr. K. S. Menon, A.M.</u></p> <p>There is no representation on behalf of the applicant - in the revised Call. Shri S.C. Mishra is present for the respondents.</p> <p>We do not find any justification to adjourn the case. Accordingly, the OA is dismissed in default and for non-prosecution.</p> <p><u>(K.S. Menon)</u> Member (P)</p> <p><u>(Ashok S. Karamadi)</u> Member (J)</p> <p><u>As</u></p>	